

(b) if so, what are the main observations and recommendations of that report; and

(c) what action was taken by Government on the observations and recommendations of the report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) No, Sir. As per information provided by Government of National Capital Territory (GNCT), Delhi, no such report has been submitted by National Institute of Disaster Management (NIDM) for Delhi as a whole.

(b) and (c) In view of reply to part (a) above, question does not arise.

Pending pension cases of retired ITBP Jawans

1462. SHRI BASHISTHA NARAIN SINGH : Will the Minister of HOME AFFAIRS be pleased to refer to answer to Unstarred Question 1037 given in the Rajya Sabha on 6th March, 2013 and to state:

(a) whether pension payment order in respect of pending cases of Jawans of Indo-Tibetan Border Police retired in 2011 have been issued;

(b) whether five cases of Death-cum-Retirement Gratuity (DCRG) and one case of GPF, which were under process have been settled;

(c) if so, the details and current status of each of the cases; and

(d) if some cases are still pending, the detailed reasons therefor and by when these would be settled?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH) : (a) Pension Payment Order (PPO) in respect of all ITBP personnel who retired in the year 2011 have been issued. The same was clarified in reply to Rajya Sabha Unstarred Question No. 1037 dated 06th March, 2013.

(b) to (d) The ITBP has informed that the payment in respect of the said 05 pending cases of Death-cum-Retirement Gratuity (DCRG) and 01 case of General Provident Fund (GPF) has since been made. The details are given hereunder:-

Sl.No.	Rank and Name	Date of Retirement/ Date of Death	DCRG/GPF Status
1.	CT/GD (Late) Satyender Kumar	31/07/2011	DCRG payment has been made to NOK of deceased on 08/05/2013.
2.	CT/GD (Late) Koyyada Jagdish Kumar	06/01/2011	DCRG payment has been made to NOK of deceased on 08/05/2013.
3.	CT/GD (Late) Durgesh Kumar	30/04/2011	DCRG payment has been made to NOK of deceased on 16/04/2013.
4.	CT/GD (Late) Joginder Singh	27/08/2011	DCRG payment has been made to NOK of deceased on 29/04/2013.
5.	HC/GD Arjun Singh	01/11/2011 (Forenoon)	DCRG payment has been made to the pensioner on 10/07/2013.
6.	CT/GD Tashi Angorooop	31/08/2011	GPF final payment has been made to the pensioner on 06/06/2013.

The Ministry of Home Affairs has fulfilled the assurance given in this regard during the 228th Session-2013 while replying to the Rajya Sabha, Unstarred Question No. 1037 dated 6th March, 2013 and the implementation report has also been sent to the Ministry of Parliamentary Affairs *vide* this Ministry's letter No. 11017/02/2013-R and W dated 3rd September, 2013.

Upgradation of Odisha Fire Service Training Institute

1463. SHRI DILIP KUMAR TIRKEY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any plan for up gradation of Odisha Fire Service Training Institute, Bhubaneswar; and

(b) if so, the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Based on the proposals received from various State Governments regarding Strengthening of Fire Services in